



NOTIFICATION No. 95 / 2018

Tmt. G.Anuradha, XIX Metropolitan Magistrate, Egmore, Chennai, is transferred and posted as VII Judge, Court of Small Causes, Chennai, in the existing vacancy.

Thiru. G.Prabakaran, XVII Assistant Judge, City Civil Court, Chennai, is transferred and posted as VIII Judge, Court of Small Causes, Chennai, in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED: 07.06.2018.**

*G. Prasad*  
07/06/18  
**REGISTRAR GENERAL**

**To**

1. Tmt. G.Anuradha, XIX Metropolitan Magistrate, Egmore, Chennai.
2. Thiru. G.Prabakaran, XVII Assistant Judge, City Civil Court, Chennai.
3. The XIX Metropolitan Magistrate, Egmore, Chennai.
4. The XVII Assistant Judge, City Civil Court, Chennai.
5. The VII Judge, Court of Small Causes, Chennai.
6. The VIII Judge, Court of Small Causes, Chennai.
7. The Principal Judge, City Civil Court, Chennai.
8. The Chief Judge, Court of Small Causes, Chennai.
9. The Chief Metropolitan Magistrate, Egmore, Chennai.
10. The Senior Accounts Officer (GAD-IV), O/o. the Principal Accountant (A&E), Chennai – 18.
11. The Pay and Accounts Officer, High Court Buildings, Chennai – 104.

**Copy to :**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.

5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Registrar (Vigilance), High Court, Madras. (12 copies)
8. The Registrar (Management), High Court, Madras.
9. The Registrar (Special Cell), High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (District Judiciary), High Court, Madras.
12. The Additional Registrar-I (Vigilance), High Court, Madras.
13. The Registrar (Administration), High Court, Madras.
14. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
15. The Registrar (Recruitment), High Court, Madras.
16. The Official Assignee, High Court, Madras.
17. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
18. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
19. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
21. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
22. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
23. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore / Madurai.
24. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
25. The Secretary, High Court Legal Services Committee, Chennai.
26. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
27. The Chief Accounts Officer, High Court, Madras.
28. The Assistant Registrar, Admn.I / Admn.II / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
29. The Court Managers I / II, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
31. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
32. The Technical Director, NIC, High Court, Madras.
33. The Record Keeper, A.D. Records, High Court, Madras.

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**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Senior Civil Judges – Transfer and postings - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 95 / 2018, dated: 07.06.2018.

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Tmt. G.Anuradha, XIX Metropolitan Magistrate, Egmore, Chennai, who has been transferred and posted as VII Judge, Court of Small Causes, Chennai,, vide High Court's Notification cited above, is required to hand over charge of her post to the XX Metropolitan Magistrate, Egmore, Chennai, immediately and take charge of her new post, on the same day.

Thiru. G.Prabakaran, XVII Assistant Judge, City Civil Court, Chennai, who has been transferred and posted as VIII Judge, Court of Small Causes, Chennai, vide High Court's Notification cited above, is required to hand over charge of his post to the XVI Assistant Judge, City Civil Court, Chennai, immediately and take charge of his new post, on the same day.

The XX Metropolitan Magistrate, Egmore, Chennai, is required to hold full additional charge of the post of XIX Metropolitan Magistrate, Egmore, Chennai, until further orders.

The XVI Assistant Judge, City Civil Court, Chennai, is required to hold full additional charge of the post of XVII Assistant Judge, City Civil Court, Chennai, until further orders.

**HIGH COURT, MADRAS.  
DATED: 07.06.2018**

*R. J. S.*  
07/06/18  
**REGISTRAR GENERAL**

**To**

1. Tmt. G.Anuradha, XIX Metropolitan Magistrate, Egmore, Chennai.
2. Thiru. G.Prabakaran, XVII Assistant Judge, City Civil Court, Chennai.
3. The XIX Metropolitan Magistrate, Egmore, Chennai.
4. The XVII Assistant Judge, City Civil Court, Chennai.
5. The VII Judge, Court of Small Causes, Chennai.
6. The VIII Judge, Court of Small Causes, Chennai.
7. The XX Metropolitan Magistrate, Egmore, Chennai.
8. The XVI Assistant Judge, City Civil Court, Chennai.
9. The Principal Judge, City Civil Court, Chennai.
10. The Chief Judge, Court of Small Causes, Chennai.
11. The Chief Metropolitan Magistrate, Egmore, Chennai.
12. The Senior Accounts Officer (GAD-IV), O/o. the Principal Accountant (A&E), Chennai – 18.
13. The Pay and Accounts Officer, High Court Buildings, Chennai – 104.

**Copy to**

The Record Keeper, A.D. Records, High Court, Madras.